

HIGH COURT OF CHHATTISGARH: BILASPUR

[New Format of Court's Order Sheet approved by Hon'ble The Chief Justice]

No. 4254 /Reg.(J)/2017,

Bilaspur dated 4th May, 2017

1.	The Reader to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
2.	The Reader to Hon'ble Mr. Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
3.	The Reader to Hon'ble Mr. Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
4.	The Reader to Hon'ble Mr. Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
5.	The Reader to Hon'ble Mr. Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
6.	The Reader to Hon'ble Mr. Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
7.	The Reader to Hon'ble Mr. Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
8.	The Reader to Hon'ble Mr. Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
9.	The Reader to Hon'ble Mr. Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
10.	The Reader to Hon'ble Mr. Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur to place it before His Lordship
11.	The Reader to Hon'ble Mr. Justice Anil Kumar Shukla, High Court of Chhattisgarh, Bilaspur to place it before His Lordship
12.	The Registrar General, High Court of Chhattisgarh, Bilaspur.
13.	The Registrar (Vigilance/ Inspection & Enquiry/ Judicial/ Computerization), High Court of Chhattisgarh, Bilaspur.
14.	The Additional Registrar (Judicial/ Administration/ High Court Establishment), High Court of Chhattisgarh, Bilaspur.
15.	The Secretary, High Court Legal Services Committee, Bilaspur.
16.	The Deputy Registrar (Criminal/ Civil/ Writ/ Central Filing/ Copying), High Court of Chhattisgarh, Bilaspur.
17.	The Deputy Registrars/Assistant Registrars/Private Secretaries/Stenographers posted in the Hon'ble Courts, High Court of Chhattisgarh, Bilaspur
18.	All Assistant Registrar/ Section Officer/ In-charge (Civil/ Criminal/ Writ/ Central Filing/ S.W. Section/ Lawzima/ Paper Book & Inspection/ Supreme Court Section/Copying), High Court of Chhattisgarh, Bilaspur.
19.	All Readers of Hon'ble Courts, High Court of Chhattisgarh, Bilaspur
20.	The OIC-NIC, High Court of Chhattisgarh, Bilaspur for uploading the same on Internet.
21.	The Incharge, Cause List Section, High Court of Chhattisgarh, Bilaspur.



(Venseslas Toppo)
Additional Registrar (Judicial)

Annex - A'

HIGH COURT OF CHHATTISGARH, BILASPUR

Order Sheet

WPS No. 3 of 2016

Sukhram Yadav Versus State Of Chhattisgarh

03/05/2017	Type From Here.... <p style="text-align: center;">Sd/- Hon'ble Shri Justice Sanjay K. Agrawal Judge</p>